

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 223/MP/2022**

Subject : Petition seeking approval for lignite input price for the period 1.4.2019 to 31.3.2024 in respect of Pooled Neyveli Mines as per CERC (Terms and Conditions of Tariff) Second Amendment, Regulations 2021.

Petitioner : NLC India Limited

Respondent : TANGEDCO and 15 ors.

Date of Hearing : **6.2.2025**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Shri K. Biswal, Advocate, NLCIL  
Shri Prabhas Bajaj, Advocate, KSEBL  
Shri Priyanshu Tyagi, Advocate, KSEBL  
Ms. Anusha Nagrajan, Advocate, TANGEDCO  
Ms. Akanksha Bholra. Advocate, TANGEDCO

**Record of Proceedings**

Due to paucity of time, the matter could not be taken up for hearing.

2. The Petition will be listed for hearing on **27.2.2025 at 2.30 pm.**

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

